

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 305  
122/241-242/ND/2020**

**IN THE MATTER OF:**

**Smt. Asha Bali**

**...APPLICANT**

**Vs.**

**M/s. Bali and Co. Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 241-242**

**Order delivered on 24.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant**

**:Ms. Usha Mann, Ms. Vijyata Mann  
Bhalla, Mr. Virender Singh,  
Advocate.**

**For the Respondent**

**:**

**ORDER**

**COMP.APPL/819/2020**

Heard the submissions made by the applicant and also perused the contents of the application. Let Registry serve notice on the respondent nos. 2,3,4 and 5 to file their reply to this application before 04.01.2021.

**—sd—**

**(V.K. Subburaj)  
Member (T)**

**—sd—**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)